

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration No. 1017 of 1986.

G.M. Siddiqui .. Applicant.

Versus.

The Cantonment Board, Allahabad Respondents.

Present

Hon'ble D.S. Misra-Member-A

Hon'ble G.S. Sharma-Member-J

Shri K.P. Srivastava for the defendant is present. Plaintiff is present in person. In this suit the plaintiff claims himself to be an employee of the Cantonment Board, Allahabad which is not the department of the Central Government. Unless, there is Notification U/s 14(2) of the A.T. Act in respect of the Public Bodies, the tribunal has no jurisdiction to try the cases of their employees. This case has, therefore, wrongly been transferred to this Tribunal. Let its record be returned to the court concerned for deciding it in accordance with the law.

SD/-

Member-A

SD/-

Member-J

Dated: 8.10.1986.

True copy